

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 06.08.2019 (TUESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 178 of 2019	Alovera Tradelink Pvt Ltd & Ors. Vs. Ostwal Phoschem (India) Ltd.	Anish Sharma	

10: 45 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 557 of 2018	Shobhnath & Ors. Vs. Prism Industrial Complex Ltd.	Ashok Kriplani	
2.	Comp. App. (AT) (Ins) No. 155 of 2019	Jagan Pampapathy Vs. Wipro Ltd. With	D.Sornambigai	Aditi Awasthi
3.	Comp. App. (AT) (Ins) No. 157 of 2019	Jagan Pampapathy Vs. Wipro Ltd With	D.Sornambigai	Aditi Awasthi
4.	Comp. App. (AT) (Ins) No. 158 of 2019	Jagan Pampapathy Vs. Wipro Ltd.	D.Sornambigai	Aditi Awasthi
5.	Comp. App. (AT) (Ins) No. 540 of 2019	Quantum Coal Energy Pvt Ltd. Vs. Danalakshmi Paper Mills Pvt Ltd & Ors.	Ayush Negi	Ravi Raghunath-R3

For Orders

6.	Comp. App. (AT) (Ins) No. 57 of 2019	Ravindran Sivamani & Anr. Vs. Real Soya Enterprises & Ors.	Pankaj Agarwal	Shanthanu Singh-R1
7.	Comp. App. (AT) (Ins) No. 675 of 2019	Sankararaman Vaidyanathan. Vs. Val-Met Engineering Pvt Ltd & Anr.	Anil Kaushik	Ravi Raghunath
8.	Comp. App. (AT) (Ins) No. 749 of 2019	Punjab National Bank. Vs. Kiran Shah. IRP of ORG Informatics Ltd.	Vikky Dang	Saurabh Kalia

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	
10.	Comp. App. (AT) (Ins) No. 797 of 2019	Meena V. Kothari. Vs. Maberest Hotels Pvt Ltd	Chandra Shekhar Yadav	
11.	Comp. App. (AT) (Ins) No. 798 of 2019	Pleasant Valley Development Pvt Ltd. Vs. Wall Street Lounge Bar Pvt Ltd.	Abhishek Vikram	
12.	Comp. App. (AT) (Ins) No. 799 of 2019	Pleasant Valley Development Pvt Ltd. Vs. Spaine Hospitality Pvt Ltd.	Abhishek Vikram	
13.	Comp. App. (AT) (Ins) No. 800 of 2019	S.Shivaswamy RP and Liquidator of Le Ecosystem Technology India Pvt Ltd. Vs. Concentrix Daksh Services India Pvt Ltd & Anr.	Madhvam Sharma	
14.	Comp. App. (AT) No. 207 of 2019	Rajesh Kotian. Vs. Union of India & Ors.	Radhika Gautam	Karan Khanna
15.	Comp. App. (AT) No. 208 of 2019	Baver Suspension Pvt Ltd. Vs. Ashok Kumar Verma & Ors.	Mohit Nandwani	
16.	Contempt case No. 19 of 2019 in Comp. App. (AT) (Ins) No. 177 of 2019	Sagar Sharma & Anr. VS. Jayesh h. Shah.	Mahesh Agarwal	

For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 252 of 2019	Avasarala Venkateshwar Rao Vs. Servomax India Pvt Ltd & Ors.	Aditya Narayan	Shweta Kapoor-R6
18.	Comp. App. (AT) (Ins) No. 433 of 2019	Valmont Structures Pvt. Ltd. Vs. Thakkarsons Roll Forming Pvt. Ltd.	Sumesh Dhawan	Rajdeep
19.	Comp. App. (AT) (Ins) No. 604 of 2019	Rajen Amrit Lal Parikh Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Ashish Kothari	Dinkar Singh –R1
20.	Comp. App. (AT) (Ins) No. 77 of 2019	Sukaram Marketing Ltd. Vs. Sunrise TSR Factory & Anr.	Pai Amit	Karthik-R1
21.	Comp. App. (AT) (Ins) No. 216 of 2019	Lasa engineers Pvt Ltd. Vs. Devas engineering Systems Pvt Ltd.	Vishakha Gupta	Shruti Iyer

22.	Comp. App. (AT) (Ins) No. 238 of 2019	True Value Homes (India) Pvt Ltd. Vs. Infinitas Energy Solutions Pvt Ltd.	Divyanshu Rai	Chitranshul Sinha
23.	Comp. App. (AT) (Ins) No. 311 of 2019	Regional Provident Commissioner-I, Tirunelveli Vs. G. Gunasekaran & Ors. With	Dr. Subash C. Gupta	Siddharth Jain-R1 Abhishek Kaushik-R2
24.	Comp. App. (AT) (Ins) No. 413 of 2019	Regional Provident Fund Commissioner, Tirunelveli Vs. Gopalsamy Ganesh Babu & Ors.	Dr. Subash C. Gupta	Siddharth Jain-R1 Abhishek Kaushik- R2
25.	Comp. App. (AT) (Ins) No. 354 of 2019	Tourism Finance Corporation Corporation of India Ltd. Vs. Rainbow Papers Ltd & Ors. With	Sumant Batra	M.S. Vishnu Sankar
26.	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, RP of Rainbow Papers Ltd. &Anr. With	Parag Shah	M.S. Vishnu Sankar
27.	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited.	Hemantika Wahi	M.S. Vishnu Sankar
28.	Comp. App. (AT) (Ins) No. 479 of 2019	Yogesh Baliram Vargantwar. Vs. Vighnaharta Health Visionaries Pvt Ltd.	Pradeep K. Mittal	
29.	Comp. App. (AT) (Ins) No. 524 of 2019	Arcelormittal India Pvt Ltd. Vs. Abhijit Guhathakurta , RP of EPC Constructions India Ltd &Ors.	Sudip Mahapatra	Sumesh Dhawan, Diwakar Maheshwari
30.	Comp. App. (AT) (Ins) No. 574 of 2019	Lagadapati Ramesh. Vs. Ramanathan Bhuvaneshwari. With	Y. Suryanarayana.	Ramanathan Bhuvaneshwari-R1
31.	Comp. App. (AT) (Ins) No. 592 of 2019	Commune Properties India Pvt Ltd & Ors. Vs. Ramanathan Bhuvaneshwari & Ors.	R.V. Yogesh	Ramanathan Bhuvaneshwari-R1 Y.Suryanarayan- R5 Vikas Mehta-R9
32.	Comp. App. (AT) (Ins) No. 656 of 2019	State Trading Corporation of India Ltd. Vs. Concast Steel & Power Ltd (In Liquidation)	Manu Prabhakar	R. Sudhinder
33.	Comp. App (AT) (Ins) No. 694 of 2019	Sushil Trading Company. Vs. International Mega Food Park Ltd & Anr.	Rakesh Kumar	

34.	Comp. App (AT) No. 48 of 2019	UFO Moviez India Ltd & Anr. Vs. Union of India, Ministry of Corporate Affairs, through the Regional Director, Western Region.	Vijayendra Pratap Singh	S.Ramakantha
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Note: - The Court will rise at 01:00 PM.

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By Order
-sd/-

Registrar